

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTICE

No. 02 /UHC/Admin.A/2025

Dated: Nainital: January 08<sup>th</sup>, 2025

The Oath Ceremony of Shri Ashish Naithani as Judge of the High Court of Uttarakhand, Nainital shall take place on January 09<sup>th</sup>, 2025 at 10:15 A.M. in the Chief Justice's Court.

Sd/-  
(Kahkasha Khan)  
Registrar General

No. 117 /UHC/I-d-1/Admin.A/2025

Dated: Nainital: January 08<sup>th</sup>, 2025

Copy to:

1. Advocate General, Government of Uttarakhand, Nainital.
2. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan Uttarakhand, Dehradun.
3. A.D.C. to Hon'ble the Governor of Uttarakhand, Rajbhawan Uttarakhand, Dehradun.
4. Chairman, Bar Council of Uttarakhand, Nainital.
5. Government Advocate, Government of Uttarakhand, Nainital.
6. Chief Standing Counsel, Government of Uttarakhand, Nainital.
7. Assistant Solicitor General, Government of India, Nainital.
8. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
9. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
10. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
11. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
12. P.P.S. to Hon'ble the Chief Justice with the request to place the same before His Lordship for kind perusal.
13. P.S./P.A. to Hon'ble Judges with request to place the same before His Lordship for kind perusal.
14. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
15. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
16. All the Registrars of the Court.
17. Secretary, HCLSC, Nainital.
18. Officer on Special Duty of the Court.
19. P.S. to Registrar General of the Court.
20. Registrar (HC Cadre) of the Court.
21. All the Joint Registrars / Deputy Registrars / Assistant Registrars / Sections Officers of the Court.
22. Joint P.P.S./Head Bench Secretary / Head Private Secretary of the Court.
23. Librarian of the Court.
24. Chief Protocol Officer of the Court.
25. Management Officer/Protocol Officer/Public Relations Officer of the Court for ensuring all necessary arrangements.
26. Chief Security Officer, High Court of Uttarakhand, Nainital.
27. I/c Dispensary, High Court of Uttarakhand, Nainital.
28. I/c N.I.C., High Court of Uttarakhand, Nainital.
29. Notice Board/Guard File.

By order,

Joint Registrar-I

*Note: All are requested to take their seats at least 30 minutes before the Oath Ceremony begins (i.e. 09:45 A.M.).*